

Report of the Joint Committee

Subject: Compliance of order dated 22.11.2022 passed by the Hon'ble National Green Tribunal in O.A No. 719 of 2022 titled as Gurdeep Singh v/s State of Punjab and Others.

Background of the case

Sh. Gurdeep Singh son of Sh. Sucha Singh Resident Chahal Patti Badra Tehsil Tapa District Barnala, Punjab has filed O.A No. 719 of 2022 (titled as Gurdeep Singh v/s State of Punjab and Others) before the Hon'ble National Green Tribunal seeking the issuance of directions to the respondents to ensure that untreated, polluted and dirty water of the village pond is not discharged in the fields and after treatment the same may be used for the panchayat land.

Order passed by the Hon'ble National Green Tribunal

The Hon'ble National Green Tribunal vide order dated 22.11.2022 passed in O.A No.719 of 2022 has constituted a Joint Committee comprising of representative of the Punjab State Pollution Control Board, the Deputy Commissioner, Barnala and the DDPO, Barnala to undertake visits to the site, look into the grievances of the applicant by associating him and concerned persons, verify the factual position and submit its report within one month by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

Orders / Directions issued by Deputy Commissioner, Barnala

In view of the orders passed by the Hon'ble National Green Tribunal, Deputy Commissioner, Barnala had constituted a team of officers comprising of the Assistant Environmental Engineer of Punjab Pollution Control Board; Block Development and Panchayat Officer, Barnala; Sub Divisional Officer, Panchayati Raj, Barnala to visit the site at village Chahal Patti Badra in accordance with the orders dated 22.11.2022 of the Hon'ble National Green Tribunal and to submit action taken report.

Visit of site by the team of officers

The team comprising of the Assistant Environmental Engineer of Punjab Pollution Control Board, District Development and Panchayat Officer Barnala along with Block Development and Panchayat Officer Barnala; Sub Divisional Officer, Panchayati Raj, Barnala visited the site in question at Village Chahal Patti Badra on 16.1.2023. The applicant Sh. Gurdeep Singh son of Sh. Sucha Singh and other residents of Chahal Patti Badra were associated during the visit on 16.1.2023. The Sarpanch and other members of Panchayat of Chahal Patti Badra Village were also contacted.

The village pond was inspected and it was observed that the village Panchayat (Chahal Patti Badra) has constructed a screening chamber and collection tank in the pond. The wastewater of the village is collected in the village pond, which after passing through the screening chamber goes to the collection tank / gravity chamber. A pipe line has been installed


through which the water from the collection tank / gravity chamber goes to the fields of the farmers for irrigation purposes.

The applicant Sh. Gurdeep Singh and other residents of Chahal Patti Badra stated that the work being carried out by the Panchayat of the village is not to their satisfaction as the wastewater being supplied to the fields is causing smell and froth and is not fit for irrigation purposes. They further stated that the village panchayat may install the Thapar Model of treatment system in the village pond, so that the wastewater reaching the fields is fit for irrigation purposes. They also stated that the street which was dugged for the purpose of lying pipelines has also not been constructed. The applicant and other residents of the village stated that till the Thapar Model of treatment system in the village pond is installed, the wastewater from the pond shall not be released into the fields of the farmers.

The team members also contacted the Sarpanch and other members of village panchayat, Chahal Patti Badra and brought to their notice the statements made by the applicant Gurdeep Singh and other residents of the Village. The Sarpanch and other members of village panchayat agreed to the proposal and stated they have no objection if Thapar Model of treatment system is installed in the village pond.

The Sub Divisional Officer of Department of Rural Development and Panchayats (Panchayati Raj) and the Block Development and Panchayat Officer agreed to the proposal put forth by the applicant Sh. Gurdeep Singh and other residents of the village and stated that the Thapar Model of treatment system in the village pond will be installed by the Department of Rural Development and Panchayats within six months. With the installation of the Thapar Model of treatment system in the village pond, the grievance of the applicant and other residents of the village Chahal Patti Badra will be resolved.


8/2/23
**Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Sangrur**


**District Development &
Panchayat Officer,
Barnala**


**Deputy Commissioner,
Barnala**